

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 97 of 2015**

**Dated: 29<sup>th</sup> October, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate,  
Ms. Sakie Jakharia &  
Mr. Ruth Elwin

Counsel for the Respondent(s) : Mr. Raunak Jain for  
Mr. Buddy A. Ranganadhan

**ORDER**

Post this Appeal for hearing on **2<sup>nd</sup> December, 2015.**

**(I.J. Kapoor)**  
**Technical Member**  
rkt/vg

**(Justice Surendra Kumar)**  
**Judicial Member**